

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3731  
ANSWERED ON:25.08.2011  
DROUGHT PRONE AREA DEVELOPMENT PROGRAMME  
Potai Shri Sohan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of amount released under Drought Prone Area Development Programme to various States during each of the last three years and the current year, State and UT-wise;
- (b) whether some States/UTs have not been released the amount under the Programme;
- (c) if so, the details thereof indicating the reasons for delay; and
- (d) the time by which the said amount is likely to be released?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) Details of amount released under Drought Prone Areas Programme (DPAP) during each of the last three years and the current year State and UT-wise is at Annexure-I.

(b) to (d) DPAP is under implementation in 972 blocks of 195 districts in 16 States. The States covered under DPAP are Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal. Under this programme, project-wise funds are released by the Department of Land Resources in 7 installments for the projects sanctioned upto 2002-03 and 5 installments for the projects sanctioned from 2003-04 to 2006-07.

The programme being demand driven, subsequent installments are released on receipt of project-wise claim proposal from the State Governments alongwith requisite supporting documents as per norms prescribed in the Guidelines. As such, receipt of proposals and sanction of funds is a continuous process. In case the proposals that are found incomplete for one or the other reason, the same are referred back to the State Government for compliance.